



भारत सरकार  
Government of India

भौगोलिक उपदर्शन पत्रिका

**GEOGRAPHICAL INDICATIONS JOURNAL**



बौद्धिक सम्पदा  
भारत  
**INTELLECTUAL  
PROPERTY INDIA**

भौगोलिक उपदर्शन पंजीकृति,  
बौद्धिक सम्पदा अधिकार भवन,  
जी.एस.टी. रोड, गिण्डी,  
चेन्नै - ६०० ०३२.

**Geographical Indications Registry,  
Intellectual Property Rights Building,  
G.S.T. Road, Guindy, Chennai - 600 032.**



**GOVERNMENT OF INDIA  
GEOGRAPHICAL INDICATIONS  
JOURNAL NO.59**

**NOVEMBER 13, 2014 / KARTIKA 22, SAKA 1936**

## INDEX

S. No.	Particulars	Page No.
1.	Official Notices	4
2.	New G.I Application Details	6
3.	Public Notice	6
4.	<b><i>GI Applications</i></b>	
	<i>Leather Toys of Indore (Logo) - GI Application No 399</i>	7
5.	<b><i>GI Authorised User Applications</i></b>	
	<i>Muga Silk of Assam - GI Application No 55 &amp; 384</i>	12
	<i>Ganjifa Cards of Mysore - GI Application No 60</i>	22
	<i>Navalgund Durries - GI Application No 61</i>	23
	<i>Karnataka Bronzeware - GI Application No 62</i>	24
	<i>Byadagi Chilli - GI Application No 129</i>	25
	<i>Sambalpuri Bandha Saree &amp; Fabrics- GI Application No 208</i>	26
	<i>Bomkai Saree &amp; Fabrics - GI Application No 217</i>	55
	<i>Warli Painting - GI Application No 239</i>	86
6.	General Information	87
7.	Registration Process	89

## OFFICIAL NOTICES

**Sub:** Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 59 of the Geographical Indications Journal dated 13<sup>th</sup> November 2014 / Kartika 22<sup>nd</sup>, Saka 1936 has been made available to the public from 13<sup>th</sup> November 2014.

## NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
481	Durgi Stone Carving	19	Handicraft
482	Etikkoppaka Toys	20	Handicraft
483	Thanjavur Marakudrai	20	Handicraft
484	Thanjavur Rice Maalai	31	Agriculture
485	Thiruvaiyaru Asoka Halwa	30	Food Stuff
486	Kovilpatti Kadalai Mittai	30	Food Stuff
487	Thoothukudi Macaroon	30	Food Stuff
488	Manapparai Murukku	30	Food Stuff
489	Vengurla Cashew	31	Horticulture
490	Sangli Raisins	31	Horticulture
491	Lasalgaon Onion	31	Horticulture
492	Khadi	24	Handicraft
493	Gholvad Chikoo	31	Horticulture
494	Beed Custard Apple	31	Horticulture
495	Jalna Sweet Orange	31	Horticulture
496	Sangli Turmeric	30	Agriculture
497	Ratnagiri Alphonso Mango	31	Horticulture
498	Jalgaon Banana	31	Horticulture
499	Marathwada Kesar Mango	31	Horticulture
500	Purandar Fig	31	Horticulture
501	Jalgaon Bharit Brinjal	31	Horticulture
502	Solapur Pomegranate	31	Horticulture
503	Prosecco	33	Alcoholic Beverages

**PUBLIC NOTICE**

No.GIR/CG/JNL/2010

Dated 26<sup>th</sup> February, 2010

**WHEREAS** Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

**“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”**

**Now therefore**, with effect from 1<sup>st</sup> April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website [www.ipindia.nic.in](http://www.ipindia.nic.in) free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1<sup>st</sup> April, 2010.

**Sd/-  
(P. H. KURIAN)  
Registrar of Geographical Indications**

## G.I. APPLICATION NUMBER – 399

Application Date - 29-01-2013

Application is made by **Development Commissioner (Handicrafts), Ministry of Textiles, Government of India**, West Block No.7, RK Puram, New Delhi, India for Registration in Part A of the Register of **Leather Toys of Indore (Logo)** under Application No - 399 in respect of Toys falling in Class – 28 is hereby advertised as accepted under Sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- A) **Name of the Applicant** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India
- B) **Address** : Development Commissioner (Handicrafts),  
Ministry of Textiles, Government of India,  
West Block No.7, RK Puram, New Delhi
- C) **Types of Goods** : **Class 28** – Toys
- D) **Specification:**  
Sheep and Goat leather used as finishing coverings on iron and dry hay moulds giving interesting shape of animals. This is done in different sizes and different animals are depicted at present giving them natural look, texture and finish. In width 4”, 6”, 12”, 14”, 18”, 24”, and 36” are the common sizes.
- E) **Name of the Geographical Indication:**

### LEATHER TOYS OF INDORE (LOGO)



F) **Description of the Goods:**

The animal figures created bear a very natural textural quality as seen originally on the animals. The colors are also kept natural as far as possible. The sheen of the animal skin is also maintained on to the toy animals to keep their natural look intact. The animals are done in varied sizes ranging from 4”- 36”’. These are the common sizes that are maintained to give uniformity for export market. Some exceptional work is also done for rare collection where in large size that is the actual original size of the animal are also worked out using the same structural pattern and method. This gives an illusion of the original when seen from a distance.

The craft which began as a person’s artistic venture has now taken a huge shape, and many in Indore are today engaged in creating animal shapes for export market.

**G) Geographical Area of Production and Map as shown in page no.:**

Indore lies between 22.44°N Latitude and 75.5° E Longitude.

**H) Proof of Origin (Historical records):**

The production of leather toys in Indore started somewhere around 1952, when one Shree Abdul Gaffar Khan who was largely involved in the production of stuffed fur toy animals with natural leather at dewas about 35 km. from Indore shifted to Indore with his family as he was transferred to Indore by his employer, Some 10-12 people who were also involved in the craft shifted along with one charikar baba.

Though the craft came to Indore only in 1952, Shree Abdul Gaffar Khan and his father were involved in making the fur leather toys at dewas for 30 years. Shree Gaffer Khans father Moti Khan Pathan was a terracotta artist who introduced papier-mache to add strength to his idols and toys. An old piece shows the skill level developed as an artist, showing very fine line quality. His entrepreneurship also added value to the existing terracotta work and a “bear and Maddari” was designed with human hair stuck on the papier-mache structure, which became very popular and caught interest of customers at the local melas at Dewas. This gave idea to develop further fur leather toys of mainly animals and birds of about 10’width .This uniqueness of the craft was widely appreciated at exhibitions in Dewas held by the government and at local melas.

When A.G. Khan shifted to Indore he brought with him the craft of Fur leather toys and the skill. He himself got attached to known artist Vishnu chinchalkar and learned the fine art of painting, understanding anatomy and other finer lines of expression. Fur leather toys were then produced by a handful of people and exported through government organizations for almost 15-20 years. A major drawback of these leather toys was that they were created out of inadequately tanned leather which attracted insects and resultant infection. Around 1980 export of these toys stopped completely. One Mr. Morgan from America then suggested to go ahead with plain leather toys and also gave few plastic samples of horses to follow the pattern, which are still with A.G. Khans son.

The leather craft of Indore since then has grown into an industry ginseng sustenance to some 10000 craft persons in the region.

**(I) Method of Production:**

Raw material used for the making of leather toys are-

- ❖ Galvanized wire for small toys.
- ❖ Iron rods of 6mm, 8mm, 10mm, 12mm, 16mm, are used for bigger structure of 96” (8 ft.)
- ❖ Wood wool, rice crop waste (hay)
- ❖ Plastic moulds are used for general teeth and paws. And for long elephant teeth fiber is used, a separate group makes these.
- ❖ Paper pulp.
- ❖ Tamarind powder (chiyaa ka atta)
- ❖ Goat and sheep skin leather (tanned)
- ❖ Finishing tools. (Blade etc.)



- ❖ Dye powder for painting. Fabric colors.
- ❖ Lacquer polish and shoe polish.
- ❖ Small spray gun and brush.

#### **Raw material for packing-**

- ✚ Polythene bags.
- ✚ Silica gel.
- ✚ Carton boxes.
- ✚ Air bubble roll.
- ✚ Wooden box.
- ✚ Paper cuttings.
- ✚ Corrugated roll for sides.

#### **Process**

1. Basic linear wire structure is made wherein two to three wires are twisted together for strength and pliability and given the desired shape.
2. Wood wool/rice hay is then covered on this structure, giving the structure dimension, shape and volume as required.
3. Then the paw of the animal is fixed in their place using the tamarind gum and waste cloth strips are wound around the legs and tail for added strength.
4. This is then covered by paper pulp paste (which is prepared by mixing paper pulp powder and tamarind powder with water using mixer machines, earlier this was done by hand and is immediately ready to use) this paste is usable up to one day only. Every day new paste is made.
5. This is then worked on with finishing tools like blade etc and given the desired texture of the skin according to the original animal skin.
6. This is then dried in the sun completely taking 3-4 days. During monsoon a heated room is used. Bigger animal may take more no. of days. If left undried slightly fungus develops later – so precaution is required.
7. Tanned leather of goat & sheep of thickness 1 mm is bought from the market and soaked in water 10 minutes and then beaten by “moongri”, 10 minutes to make it pliable. This when wet is pasted on the pulp-applied structure of the animal, using chiyaa gum.
8. After the leather dries on the figure it is rubbed using plastic or a soft stone to make the leather fall in places and get closer to the texture already done on the paper pulp.
9. Wooden pen (kalam) is used to give wrinkles to the animal figure over the leather.
10. The joins of the leather pieces are then finished / cut using blades and then stuck to the figure.
11. Hollow is made using wooden or needle (suja) for eyes, nose etc.
12. Separately made ears are then fixed in the hollow thus made; now glass is used for eyes, which painted at the back as required color. Earlier black meena was used for the same purpose.
13. The figure is now ready to be painted. Color is dissolved in water. For small and many pieces dip dyeing is done in a tub. Then a deeper shade is used for giving shades or dimension to the figure using spray gun, earlier to achieve the same and better effect hand painting was the specialty. Wherein the shade was achieved by minutes strokes of the brush – and then according to the animal fig the details of the skin pattern are also painted on.
14. The figure is now ready for finishing ---- polish is now applied by spray gun.

15. The figure is then packed and ready to be sold. Up to 24” toys are packed in cartage boxes above that are packed in bubble pack first and then in the cartage box.

**(J) Uniqueness:**

The leather toys appear realistic and most of them in animated sequence, in that each toy represent a different motion e.g. there are different types of horses in different motions like a running horse, a jumping horse, a grazing horse, a neighing horse, a galloping horse, a standing horse. So there is a range to pick from. Similarly there is a sitting elephant, elephant blowing his trumpet, etc. The texture of the skin of the animal is given using pointed tools on the paper pulp when it is still wet and applied on the hay mould by hand keeping in mind the texture of the animal skin in question. Working like an artist this gives it a very realistic look. Later when it is dyed and given deeper shades by hand painting the texture is further enhanced.

**(K) Inspection Body:**

The Inspection body consisting of the following members has been constituted.

- Representative from the Office of Regional Director, O/o Development Commissioner (Handicrafts), Indore.
- One Representative from Indore Leather Toys Association.
- One National or State awardee Craftsmen / Artisans from Leather Toys of Indore.
- One Master Craftsmen / Artisans from Leather Toys of Indore
- One Representative form Ambedkar Leather Hastshilp Sewa Samiti.
- One Representative from SAFMA

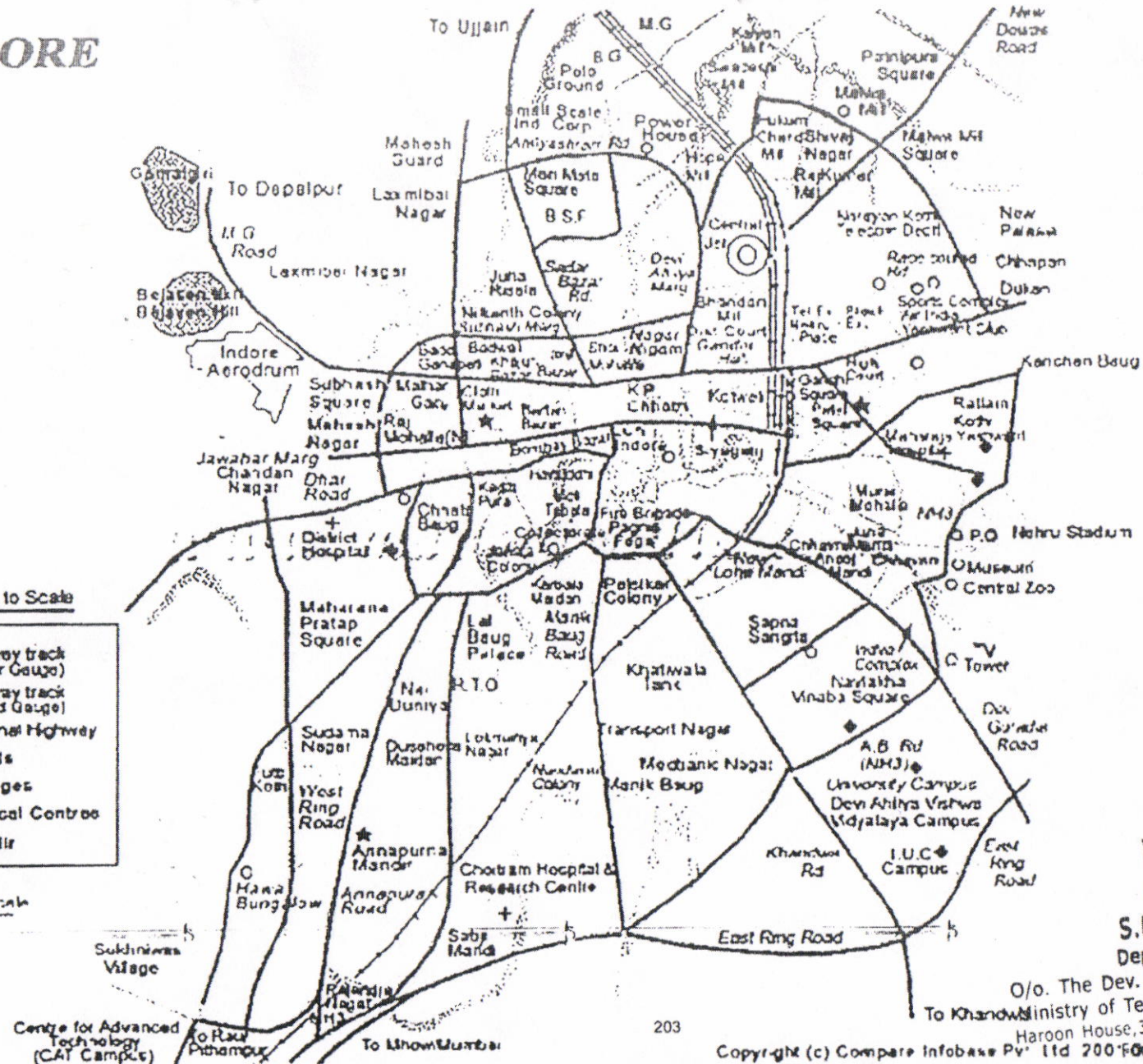
# INDORE



Map not to Scale

- Railway track (Minor Gauge)
- Railway track (Broad Gauge)
- National Highway
- Roads
- Colleges
- Medical Centres
- Mandir

Map not to Scale



*S.P. Agrawal*  
26/3/13

**S.P. AGRAWAL**  
Deputy Director (H)  
O/o. The Dev. Commr. (Handicrafts) (W.F.)  
Ministry of Textiles, Government of India  
Haroon House, 3rd Floor, 294 P. Nariman Street  
Mumbai-400001.

203

Unit	Latitude	Longitude
Latitude and Longitude to decimals	20.0	77.0

**G.I. Authorised User Application No. - 2058 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Shri. Ramen Talukdar**, Village: Uparhali, Via: Bijoynagar, District: Kamrup - 781122, Assam, India dated September 30, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Muga Silk of Assam under Application No - 55 & 384 in respect of Raw silk yarns and threads for textiles use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings , Clothing's / Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27, 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ramen Talukdar
- (B) **Address** : Shri. Ramen Talukdar,  
Village: Uparhali, Via: Bijoynagar,  
District: Kamrup - 781122, Assam, India
- (C) **Date of Authorised User Application** : September 30, 2014
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam  
Science Technology and Environment Council  
(ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building,  
U.N.B. Road, Silpukhuri, Guwahati – 781 003,  
Assam, India.
- (G) **Class** : 23, 24, 25, 27, 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile Use;  
Class 24 – Textile and Textile goods including Mekhela - Chadar, Shawls, dress materials, sarees, Wall hanging;  
Class 25 – Clothing's / Garments, Foot wears, Head gear, made ups, Ties, Motifs, fashion wears.  
Class 27 – Quilt, furnishings & upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2059 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**


Application is made by, **Shri. Rakesh Mohan Das**, Village: Bazarapara, Palashbari, District: Kamrup - 781128, Assam, India dated September 30, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Muga Silk of Assam under Application No – 55 & 384 in respect of Raw silk yarns and threads for textiles use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings , Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27, 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Rakesh Mohan Das
- (B) **Address** : Shri. Rakesh Mohan Das,  
Village: Bazarapara, Palashbari,  
District: Kamrup - 781128, Assam, India
- (C) **Date of Authorised User Application** : September 30, 2014
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam  
Science Technology and Environment Council  
(ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building,  
U.N.B. Road, Silpukhuri, Guwahati – 781 003,  
Assam, India.
- (G) **Class** : 23, 24, 25, 27, 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile Use;  
Class 24 – Textile and Textile goods including Mekhela - Chadar, Shawls, dress materials, sarees, Wall hanging;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, made ups, Ties, Motifs, fashion wears. Class 27 – Quit, furnishings & upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2060 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Shri. Akhil Chandra Kalita**, Village: Parly (Nowapara), Palashbari, District: Kamrup - 781128, Assam, India dated September 30, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication Muga Silk of Assam under Application No - 55 & 384 in respect of Raw silk yarns and threads for textiles use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings , Clothing's / Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27, 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Akhil Chandra Kalita
- (B) **Address** : Shri. Akhil Chandra Kalita,  
Village: Parly (Nowapara), Palashbari,  
District: Kamrup - 781128, Assam, India
- (C) **Date of Authorised User Application** : September 30, 2014
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam  
Science Technology and Environment Council  
(ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building,  
U.N.B. Road, Silpukhuri, Guwahati – 781 003,  
Assam, India.
- (G) **Class** : 23, 24, 25, 27, 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile Use;  
Class 24 – Textile and Textile goods including Mekhela - Chadar, Shawls, dress materials, sarees, Wall hanging;  
Class 25 – Clothing's / Garments, Foot wears, Head gear, made ups, Ties, Motifs, fashion wears.  
Class 27 – Quit, furnishings & upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2061 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Ms. Reema R. Marak**, Village: Kinangoan (Chakrapani), Boko, District: Kamrup – 781123, Assam, India dated September 30, 2014 Registration in Part-B for Authorised User in respect of Registered Geographical Indication Muga Silk of Assam under Application No - 55 & 384 in respect of Raw silk yarns and threads for textiles use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27, 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Reema R. Marak
- (B) **Address** : Ms. Reema R. Marak,  
Village: Kinangoan (Chakrapani), Boko,  
District: Kamrup – 781123, Assam, India
- (C) **Date of Authorised User Application** : September 30, 2014
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**



- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam  
Science Technology and Environment Council  
(ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building,  
U.N.B. Road, Silpukhuri, Guwahati – 781 003,  
Assam, India.
- (G) **Class** : 23, 24, 25, 27, 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile Use;  
Class 24 – Textile and Textile goods including Mekhela - Chadar, Shawls, dress materials, sarees, Wall hanging;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, made ups, Ties, Motifs, fashion wears. Class 27 – Quit, furnishings & upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2062 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Ms. Reema R. Marak**, Village: Kinangoan (Chakrapani), Boko, District: Kamrup – 781123, Assam, India dated September 30, 2014 Registration in Part-B for Authorised User in respect of Registered Geographical Indication Muga Silk of Assam under Application No – 55 & 384 in respect of Raw silk yarns and threads for textiles use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings , Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27, 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Reema R. Marak
- (B) **Address** : Ms. Reema R. Marak,  
Village: Kinangoan (Chakrapani), Boko,  
District: Kamrup – 781123, Assam, India
- (C) **Date of Authorised User Application** : September 30, 2014
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**



- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam  
Science Technology and Environment Council  
(ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building,  
U.N.B. Road, Silpukhuri, Guwahati – 781 003,  
Assam, India.
- (G) **Class** : 23, 24, 25, 27, 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile Use;  
Class 24 – Textile and Textile goods including Mekhela - Chadar, Shawls, dress materials, sarees, Wall hanging;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, made ups, Ties, Motifs, fashion wears. Class 27 – Quit, furnishings & upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2063 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Shri. Gagan Chandra Kalita**, Village: Puran Katahi, Chaygaon, District: Kamrup - 781124, Assam, India dated September 30, 2014 Registration in Part-B for Authorised User in respect of Registered Geographical Indication Muga Silk of Assam under Application No – 55 & 384 in respect of Raw silk yarns and threads for textiles use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings , Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27, 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Gagan Chandra Kalita
- (B) **Address** : Shri. Gagan Chandra Kalita,  
Village: Puran Katahi, Chaygaon,  
District: Kamrup - 781124, Assam, India
- (C) **Date of Authorised User Application** : September 30, 2014
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
- 
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam  
Science Technology and Environment Council  
(ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building,  
U.N.B. Road, Silpukhuri, Guwahati – 781 003,  
Assam, India.
- (G) **Class** : 23, 24, 25, 27, 31
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Class 24 – Textile and Textile goods including Mekhela - Chadar, Shawls, dress materials, sarees, Wall hanging;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, made ups, Ties, Motifs, fashion wears. Class 27 – Quit, furnishings & upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2064 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Shri. Anil Das**, Village: Birpara, Boko, District: Kamrup - 781123, Assam, India dated September 30, 2014 Registration in Part-B for Authorised User in respect of Registered Geographical Indication Muga Silk of Assam under Application No – 55 & 384 in respect of Raw silk yarns and threads for textiles use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings , Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27, 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Anil Das
- (B) **Address** : Shri. Anil Das,  
Village: Birpara, Boko,  
District: Kamrup - 781123, Assam, India
- (C) **Date of Authorised User Application** : September 30, 2014
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam  
Science Technology and Environment Council (ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27, 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile Use;  
Class 24 – Textile and Textile goods including Mekhela - Chadar, Shawls, dress materials, sarees, Wall hanging;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, made ups, Ties, Motifs, fashion wears. Class 27 – Quit, furnishings & upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2065 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 &384**

Application is made by, **Shri. Harimohan Kalita**, Village: Puran Katahi, Chaygaon (Balapukhuri), District: Kamrup - 781124, Assam, India dated September 30, 2014 Registration in Part-B for Authorised User in respect of Registered Geographical Indication Muga Silk of Assam under Application No – 55 & 384 in respect of Raw silk yarns and threads for textiles use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings , Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27, 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Harimohan Kalita
- (B) **Address** : Shri. Harimohan Kalita,  
Village: Puran Katahi, Chaygaon (Balapukhuri),  
District: Kamrup - 781124, Assam, India
- (C) **Date of Authorised User Application** : September 30, 2014
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**



- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam  
Science Technology and Environment Council  
(ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building,  
U.N.B. Road, Silpukhuri, Guwahati – 781 003,  
Assam, India.
- (G) **Class** : 23, 24, 25, 27, 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile Use;  
Class 24 – Textile and Textile goods including Mekhela - Chadar, Shawls, dress materials, sarees, Wall hanging;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, made ups, Ties, Motifs, fashion wears. Class 27 – Quit, furnishings & upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2066 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Shri. Jiten Kalita**, Village: Puran Katahi, Chaygaon (Balapukhuri), District: Kamrup - 781124, Assam, India dated September 30, 2014 Registration in Part-B for Authorised User in respect of Registered Geographical Indication Muga Silk of Assam under Application No – 55 & 384 in respect of Raw silk yarns and threads for textiles use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings , Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27, 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Jiten Kalita
- (B) **Address** : Shri. Jiten Kalita,  
Village: Puran Katahi, Chaygaon (Balapukhuri),  
District: Kamrup - 781124, Assam, India
- (C) **Date of Authorised User Application** : September 30, 2014
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**



- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam  
Science Technology and Environment Council  
(ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building,  
U.N.B. Road, Silpukhuri, Guwahati – 781 003,  
Assam, India.
- (G) **Class** : 23, 24, 25, 27, 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile Use;  
Class 24 – Textile and Textile goods including Mekhela - Chadar, Shawls, dress materials, sarees, Wall hanging;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, made ups, Ties, Motifs, fashion wears. Class 27 – Quit, furnishings & upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2067 in respect of Muga Silk of Assam  
Registered GI Application No. – 55 & 384**

Application is made by, **Shri. Ananda Talukdar**, Village: Upharhali, Via: Bijaynagar, Palashbari, District: Kamrup - 781122, Assam, India dated September 30, 2014 Registration in Part-B for Authorised User in respect of Registered Geographical Indication Muga Silk of Assam under Application No – 55 & 384 in respect of Raw silk yarns and threads for textiles use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings , Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27, 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ananda Talukdar
- (B) **Address** : Shri. Ananda Talukdar,  
Village: Upharhali, Via: Bijaynagar, Palashbari,  
District: Kamrup - 781122, Assam, India
- (C) **Date of Authorised User Application** : September 30, 2014
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam  
Science Technology and Environment Council  
(ASTEC), 3<sup>rd</sup> Floor, City Co-operative Building,  
U.N.B. Road, Silpukhuri, Guwahati – 781 003,  
Assam, India.
- (G) **Class** : 23, 24, 25, 27, 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile Use;  
Class 24 – Textile and Textile goods including Mekhela - Chadar, Shawls, dress materials, sarees, Wall hanging;  
Class 25 – Clothing's/Garments, Foot wears, Head gear, made ups, Ties, Motifs, fashion wears. Class 27 – Quit, furnishings & upholstery.  
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 230 in respect of Ganjifa Cards of Mysore  
Registered GI Application No. - 60**

Application is made by, **The Karnataka State Handicraft Development Corporation Limited** (Cauvery), No. 45, M.G. Road, Bangalore – 560 001, Karnataka, India, dated June 27, 2011 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Ganjifa Cards of Mysore** under Application No - 60 in respect of Playing Cards falling in Class 16 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : The Karnataka State Handicraft Development Corporation Limited (Cauvery).
- (B) **Address** : The Karnataka State Handicraft Development Corporation Limited, No. 45, M.G. Road, Bangalore – 560 001, Karnataka, India
- (C) **Date of Authorised User Application** : June 27, 2011
- (D) **Registered Geographical Indication** : **Ganjifa Cards of Mysore**
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts), Ministry of Textiles, Government of India,
- (F) **Address** : Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No.7, R.K. Puram, New Delhi
- (G) **Class** : 16
- (H) **Goods** : **Class 16 - Playing Cards**
- (I) **Represented By** : Winlexis – Legal Consultants

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**G.I. Authorised User Application No. - 228 in respect of Navalgund Durries  
Registered GI Application No. - 61**

Application is made by, **The Karnataka State Handicraft Development Corporation Limited**, (Cauvery), No. 45, M.G. Road, Bangalore – 560 001, Karnataka, India, dated June 27, 2011 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navalgund Durries** under Application No - 61 in respect of Rugs, Carpets and Durries falling in Class 27 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : The Karnataka State Handicraft Development Corporation Limited, (Cauvery)
- (B) **Address** : The Karnataka State Handicraft Development Corporation Limited, No. 45, M.G. Road, Bangalore – 560 001, Karnataka, India
- (C) **Date of Authorised User Application** : June 27, 2011
- (D) **Registered Geographical Indication** : **Navalgund Durries**
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts), Ministry of Textiles, Government of India,
- (F) **Address** : Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No.7, R.K. Puram, New Delhi
- (G) **Class** : 27
- (H) **Goods** : **Class 27** – Rugs, Carpets and Durries
- (I) **Represented By** : Winlexis – Legal Consultants

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**G.I. Authorised User Application No. - 229 in respect of Karnataka Bronzeware  
Registered GI Application No. - 62**

Application is made by, **The Karnataka State Handicraft Development Corporation Limited**, (Cauvery) No. 45, M.G. Road, Bangalore – 560 001, Karnataka, India, dated June 27, 2011 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Karnataka Bronzeware** under Application No - 62 in respect of Religious Idols, Temple Bells & Vessels, lamps and other ritual ware cast in Bronze falling in Class 6 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : The Karnataka State Handicraft Development Corporation Limited, (Cauvery)
- (B) **Address** : The Karnataka State Handicraft Development Corporation Limited, No. 45, M.G. Road, Bangalore – 560 001, Karnataka, India
- (C) **Date of Authorised User Application** : June 27, 2011
- (D) **Registered Geographical Indication** : **Karnataka Bronzeware**
- (E) **Registered Proprietor** : Development Commissioner (Handicrafts), Ministry of Textiles, Government of India
- (F) **Address** : Development Commissioner (Handicrafts), Ministry of Textiles, Government of India, West Block No.7, R.K. Puram, New Delhi
- (G) **Class** : 6
- (H) **Goods** : **Class 6 - Religious Idols, Temple Bells & Vessels, lamps and other ritual ware cast in Bronze**
- (I) **Represented By** : Winlexis – Legal Consultants

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**G.I. Authorised User Application No. - 1924 in respect of Byadagi Chilli  
Registered GI Application No. - 129**

Application is made by, **M/s. R.G. Patil & Company**, Represented by Shri. S.R. Patil, CTS No - 22B/1901, B-25, APMC Yard, Amargol, Hubli, District: Dharwad, Karnataka, India dated May 08, 2014 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Byadagi Chilli** under Application No - 129 in respect of Chillies being spices falling in Class 30 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. R.G. Patil & Company
- (B) **Address** : M/s. R.G. Patil & Company, Represented by Shri. S.R. Patil, CTS No - 22B/1901, B-25, APMC Yard, Amargol, Hubli, District: Dharwad, Karnataka, India
- (C) **Date of Authorised User Application** : May 08, 2014
- (D) **Registered Geographical Indication** : **Byadagi Chilli**
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- (E) **Registered Proprietor** : Spices Board, Ministry of Commerce & Industry
- (F) **Address** : Spices Board, Ministry of Commerce & Industry, Sugandha Bhavan, N.H. By-pass, P.B.No.2277, Post: Palarivattom, Cochin - 682 025, India
- (G) **Class** : 30
- (H) **Goods** : **Class 30 - Chillies being spices**

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**G.I. Authorised User Application No. - 1925 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Sambalpuri Bastralaya HLCS Limited**, Post & District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sambalpuri Bastralaya HLCS Limited,  
Represented by Shri. Ramachandra Tosh
- (B) **Address** : M/s. Sambalpuri Bastralaya HLCS Limited,  
Post & District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24-Textile and Textile goods not  
included in other classes.  
Class -25 - Clothing.

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**G.I. Authorised User Application No. - 1926 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Gudesira Weavers Co-operative Society Limited**, Post & District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Gudesira Weavers Co-operative Society Limited
- (B) **Address** : M/s. Gudesira Weavers Co-operative Society Limited, Post & District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1927 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Attabira Weavers Co-operative Society Limited**, Post: Attabira, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Attabira Weavers Co-operative Society Limited
- (B) **Address** : M/s. Attabira Weavers Co-operative Society Limited, Post: Attabira: District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24-Textile and Textile goods not included in other classes.  
Class -25 - Clothing.

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**G.I. Authorised User Application No. - 1928 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Barpali Meher Arts & Crafts HLCS Limited**, Post: Barpali, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Barpali Meher Arts & Crafts HLCS Limited
- (B) **Address** : M/s. Barpali Meher Arts & Crafts HLCS Limited  
Post: Barpali, District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneswar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24 - Textile and Textile goods not  
included in other classes.  
Class -25 - Clothing.

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**G.I. Authorised User Application No. - 1929 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Debandan Weavers Co-operative Society Limited**, Post: Remunda, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Debandan Weavers Co-operative Society Limited
- (B) **Address** : M/s. Debandan Weavers Co-operative Society Limited, Post: Remunda, District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneswar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class -25 - Clothing.

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**G.I. Authorised User Application No. - 1930 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Jalpali Weavers Co-operative Society Limited**, Post: Bijepur, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Jalpali Weavers Co-operative Society Limited
- (B) **Address** : M/s. Jalpali Weavers Co-operative Society Limited, Post: Bijepur, District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class -25 - Clothing.

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**G.I. Authorised User Application No. - 1931 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Rajlaxmi Weavers Co-operative Society Limited**, Rangamatia, Post: Saipali, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Rajlaxmi Weavers Co-operative Society Limited,
- (B) **Address** : M/s. Rajlaxmi Weavers Co-operative Society Limited, Rangamatia, Post: Post: Saipali, District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24-Textile and Textile goods not included in other classes.  
Class -25 - Clothing.

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**G.I. Authorised User Application No. - 1932 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Gourgaon Weavers Co-operative Society Limited**, Post: Hatisar, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Gourgaon Weavers Co-operative Society Limited
- (B) **Address** : M/s. Gourgaon Weavers Co-Operative Society Limited, Post: Hatisar, District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24-Textile and Textile goods not included in other classes.  
Class -25 - Clothing.

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**G.I. Authorised User Application No. - 1933 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Sarkanda Weavers Co-operative Society Limited**, Post: Sarkanda, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Sarkanda Weavers Co-operative Society Limited
- (B) **Address** : M/s. Sarkanda Weavers Co-operative Society Limited, Post: Sarkanda, District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24-Textile and Textile goods not included in other classes.  
Class -25 - Clothing.

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**G.I. Authorised User Application No. - 1934 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Dahita Weavers Co-operative Society Limited**, Post: Dahita, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Dahita Weavers Co-operative Society Limited
- (B) **Address** : M/s. Dahita Weavers Co-operative Society Limited, Post: Dahita, District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class -25 - Clothing.

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**G.I. Authorised User Application No. - 1935 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Surendra Meher**, S/o Late Kunjabihari Meher, Village: Barapali, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Surendra Meher,
- (B) **Address** : Shri. Surendra Meher,  
S/o Late Kunjabihari Meher, Village: Barapali,  
District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not  
included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1936 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Khetra Mohan Meher**, S/o. Late Shartika Meher, Village: Barapali, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Khetra Mohan Meher
- (B) **Address** : Shri. Khetra Mohan Meher,  
S/o. Late Shartika Meher, Village: Barapali,  
District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not  
included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1937 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Smt. Sukanti Meher**, W/o. Shri. Makarandhwja Meher, Ward No. 6, Village: Barapali, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Smt. Sukanti Meher
- (B) **Address** : Smt. Sukanti Meher, W/o. Shri. Makarandhwja Meher, Ward No. 6, Village: Barapali, District: Bargarh, Odisha, India.
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1938 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Harilal Meher**, S/o. Late Mansi Meher, Village: Jhiliminda, Post & Tehsil: Attabira, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Harilal Meher
- (B) **Address** : Shri. Harilal Meher, S/o. Late Mansi Meher, Village: Jhiliminda, Post & Tehsil: Attabira, District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1939 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Rama Meher**, S/o Late Abhimanyu Meher, Village: Jhiliminda, Post & Tehsil: Attabira, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Rama Meher
- (B) **Address** : Shri. Rama Meher, S/o Late Abhimanyu Meher, Village: Jhiliminda, Post & Tehsil: Attabira, District: Bargarh, Odisha, India.
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneswar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1940 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Murali Meher**, S/o. Late Rajiva Meher, Bajarang Colony, Kapabari, Post: Jhiliminda, Tehsil: Attabira, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Murali Meher
- (B) **Address** : Shri. Murali Meher, S/o. Late Rajiva Meher, Bajarang Colony, Kapabari, Post: Jhiliminda, Tehsil: Attabira, District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1941 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Rajendra Meher**, S/o. Late. Siddheswar Meher, Village: Lurupali, Post: Lastala, Tehsil: Attabira, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Rajendra Meher
- (B) **Address** : Shri. Rajendra Meher, S/o. Late. Siddheswar Meher, Village: Lurupali, Post: Lastala, Tehsil: Attabira, District: Bargarh, Odisha, India.
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1942 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Sashidhar Meher**, S/o/ Late Premaraj Meher, Ward No. 11, Village & Post: Bargarh, Tehsil & District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sashidhar Meher
- (B) **Address** : Shri. Sashidhar Meher, S/o/ Late Premaraj Meher, Ward No. 11, Village & Post: Bargarh, Tehsil & District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1943 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Ishwar Meher**, S/o. Late Jogeswar Meher, Post: Katapali, Tehsil & District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ishwar Meher
- (B) **Address** : Shri. Ishwar Meher, S/o. Late Jogeswar Meher, Post: Katapali, Tehsil & District: Bargarh, Odisha, India.
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1944 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Harishankar Meher**, S/o. Late Daitari Meher, Post: Chichinda, Tehsil: Bheden, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Harishankar Meher
- (B) **Address** : Shri. Harishankar Meher, S/o. Late Daitari Meher, Post: Chichinda, Tehsil: Bheden, District: Bargarh, Odisha, India.
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1945 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Radha Rani S.H.G**, Meher Pada, Sivaji Club, Ward No.6, Post: Barpali, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Radha Rani S.H.G,
- (B) **Address** : M/s. Radha Rani S.H.G,  
Meher Pada, Sivaji Club, Ward No.6, Post:  
Barpali, District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not  
included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1946 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Annapurna SHG**, Post: Baraghoda, Tehsil & District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Annapurna SHG
- (B) **Address** : M/s. Annapurna SHG,  
Post: Baraghoda, Tehsil & District: Bargarh,  
Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneswar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24-Textile and Textile goods not  
included in other classes.  
Class -25 - Clothing.

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**G.I. Authorised User Application No. - 1947 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Gangadhar Meher Ikat Club**, Post: Pada, Tehsil: Bijepur, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Gangadhar Meher Ikat Club,
- (B) **Address** : M/s. Gangadhar Meher Ikat Club,  
Post: Pada, Tehsil: Bijepur, District: Bargarh,  
Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneswar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24-Textile and Textile goods not  
included in other classes.  
Class -25 - Clothing.

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**G.I. Authorised User Application No. - 1948 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Maha Gouri SHG**, Post: Laumunda, Tehsil: Bijepur, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Maha Gouri SHG
- (B) **Address** : M/s. Maha Gouri SHG  
Post: Laumunda, Tehsil: Bijepur, District:  
Bargarh, Odisha, India.
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24-Textile and Textile goods not  
included in other classes.  
Class -25 - Clothing.

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**G.I. Authorised User Application No. - 1949 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **M/s. Birbajarangbali Bunakar SHG**, Post: Jamdol, Tehsil: Bheden, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Birbajarangbali Bunakar SHG
- (B) **Address** : M/s. Birbajarangbali SHG  
Post: Jamdol, Tehsil: Bheden, District: Bargarh,  
Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not  
included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1950 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Brundaban Meher**, S/o. Sri Jadab Meher, Post: Baijamunda, Tehsil & District: Sambalpur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Brundaban Meher
- (B) **Address** : **Shri. Brundaban Meher**, S/o. Sri Jadab Meher, Post: Baijamunda, Tehsil & District: Sambalpur, Odisha, India.
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1951 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Prasanta Kumar Meher**, S/o. Sri Akadashia Meher, Ward No: 13, Post & District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Prasanta Kumar Meher
- (B) **Address** : Shri. Prasanta Kumar Meher,  
S/o. Sri Akadashia Meher, Ward No: 13, Post &  
District: Bargarh, Odisha, India.
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not  
included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1952 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Jayadeva Meher**, S/o. Sri Ghasia Meher, Post: Chichinda (Banjipali), Tehsil: Bheden, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Jayadeva Meher
- (B) **Address** : **Shri. Jayadeva Meher**, S/o. Sri Ghasia Meher, Post: Chichinda (Banjipali), Tehsil: Bheden, District: Bargarh, Odisha, India.
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1953 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Jhankaru Meher**, S/o/ Dambarudhar Meher, Post & Tehsil: Bhatli, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Jhankaru Meher
- (B) **Address** : Shri. Jhankaru Meher, S/o/ Dambarudhar Meher, Post & Tehsil: Bhatli, District: Bargarh, Odisha, India.
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneswar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1954 in respect of Sambalpuri Bandha Saree & Fabrics Registered GI Application No. - 208**

Application is made by, **Shri. Sanjay Kumar Meher**, S/o Sri Gopinath Meher, Post: Hirapali, Tehsil: Attabira, District: Bargarh, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sambalpuri Bandha Saree & Fabrics** under Application No. - 208 in respect of Textiles and Textiles goods, not included in other classes & Clothing falling in Class 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sanjay Kumar Meher
- (B) **Address** : Shri. Sanjay Kumar Meher, S/o Sri Gopinath Meher, Post: Hirapali, Tehsil: Attabira, District: Bargarh, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Sambalpuri Bandha Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom, Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom, Government of Orissa, Satyanagar, Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24 & 25
- (H) **Goods** : Class-24- Textile and Textile goods not included in other classes.  
Class –25 – Clothing.

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**G.I. Authorised User Application No. - 1955 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**

Application is made by, **Shri. Kunja Meher**, S/o. Shri. Narayana Meher, Village: Kendupali, Post: Kamalpaur, Tehsil: Biramaharajpur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Kunja Meher
- (B) **Address** : Shri. Kunja Meher,  
S/o. Shri. Narayana Meher,  
Village: Kendupali, Post: Kamalpaur,  
Tehsil: Biramaharajpur, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised  
User Application** : May 23, 2014
- (D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1956 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**

Application is made by, **Shri. Dayanidhi Meher**, S/o. Shri. Niranjan Meher, Village: Kendupali, Post: Kamalpaur, Tehsil: Biramaharajpur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Dayanidhi Meher
- (B) **Address** : Shri. Dayanidhi Meher,  
S/o. Shri. Niranjan Meher,  
Village: Kendupali, Post: Kamalpaur,  
Tehsil: Biramaharajpur, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1957 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**

Application is made by, **Shri. Sudam Meher**, S/o. Shri. Nirmal Meher, Village: Hanumanpali, Post: Kamalpaur, Tehsil: Biramaharajpur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sudam Meher
- (B) **Address** : Shri. Sudam Meher,  
S/o. Shri. Nirmal Meher,  
Village: Kendupali, Post: Kamalpaur,  
Tehsil: Biramaharajpur, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
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- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1958 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**

Application is made by, **Shri. Ganesh Meher**, S/o. Sitaram Meher, Village & Post: Subalaya, Tehsil: Biramaharajpur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Ganesh Meher

(B) **Address** : Shri. Ganesh Meher,  
S/o. Sitaram Meher,  
Village & Post: Subalaya, Tehsil:  
Biramaharajpur, District: Subarnapur,  
Odisha, India

(C) **Date of Authorised  
User Application** : May 23, 2014

(D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**



(E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa

(F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India

(G) **Class** : 24

(H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1959 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**


Application is made by, **Shri. Raja Meher**, S/o. Shri. Purna Chandra Meher, Village: Tikirapada, Post: Subalaya, Tehsil: Biramaharajpur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Raja Meher
- (B) **Address** : Shri. Raja Meher,  
S/o. Shri. Purna Chandra Meher,  
Village: Tikirapada, Post: Subalaya,  
Tehsil: Biramaharajpur, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1960 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**

Application is made by, **Shri. Purna Chandra Meher**, S/o. Shri. Laxman Meher, Village: Rathipada, Post: B.M. Pur, Tehsil: Biramaharajpur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Purna Chandra Meher
- (B) **Address** : Shri. Purna Chandra Meher,  
S/o. Shri. Laxman Meher,  
Village: Rathipada, Post: B.M. Pur,  
Tehsil: Biramaharajpur, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1961 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**

Application is made by, **Shri. Bhola Meher**, S/o. Shri. Bimbadhar Meher, Village: Biramaharajpur, Biramaharajpur Cluster, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Bhola Meher
- (B) **Address** : Shri. Bhola Meher,  
S/o. Shri. Bimbadhar Meher,  
Village: Biramaharajpur, Biramaharajpur  
Cluster, District: Subarnapur, Odisha, India
- (C) **Date of Authorised  
User Application** : May 23, 2014
- (D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1962 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**

Application is made by, **Shri. Bideshi Meher**, S/o. Shri. Dambaru Meher, Village: Amsarbhata, Post: Subalaya, Tehsil: Biramaharajpur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Bideshi Meher
- (B) **Address** : Shri. Bideshi Meher,  
S/o. Shri. Dambaru Meher,  
Village: Amsarbhata, Post: Subalaya,  
Tehsil: Biramaharajpur, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1963 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**

Application is made by, **Shri. Saumitri Meher**, S/o. Shri. Rupchandra Meher, Village: Nimna, Post: Panchamahala, Tehsil: Ulunda, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Saumitri Meher
- (B) **Address** : Shri. Saumitri Meher,  
S/o. Shri. Rupchandra Meher,  
Village: Nimna, Post: Panchamahala,  
Tehsil: Ulunda, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised  
User Application** : May 23, 2014
- (D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1964 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**

Application is made by, **Shri. Govinda Meher**, S/o. Shri. Tila Meher, Village: Nimna, Post: Panchamahala, Tehsil: Ulunda, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Govinda Meher

(B) **Address** : Shri. Govinda Meher,  
S/o. Shri. Tila Meher,  
Village: Nimna, Post: Panchamahala,  
Tehsil: Ulunda, District: Subarnapur,  
Odisha, India

(C) **Date of Authorised  
User Application** : May 23, 2014

(D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**



(E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa

(F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India

(G) **Class** : 24

(H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1965 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**

Application is made by, **Shri. Gangadhar Meher**, S/o. Shri. Purandar Meher, Village: Palas, Post: Panchamahala, Tehsil: Ulunda, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Shri. Gangadhar Meher

(B) **Address** : Shri. Gangadhar Meher,  
S/o. Shri. Purandar Meher,  
Village: Palas, Post: Panchamahala,  
Tehsil: Ulunda, District: Subarnapur,  
Odisha, India

(C) **Date of Authorised  
User Application** : May 23, 2014

(D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**



(E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa

(F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India

(G) **Class** : 24

(H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1966 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**

Application is made by, **Shri. Baisakhu Meher**, S/o. Shri. Darsania Meher, Village: Udepadar, Tehsil & Post: Ulunda, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Baisakhu Meher
- (B) **Address** : Shri. Baisakhu Meher,  
S/o. Shri. Darsania Meher,  
Village: Udepadar, Tehsil & Post: Ulunda,  
District: Subarnapur, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
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- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1967 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**

Application is made by, **Shri. Jaganath Meher**, S/o. Shri. Rupchandra Meher, Village: Dasrajpur, Post: Panchamahala, Tehsil: Ulunda, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Jaganath Meher
- (B) **Address** : Shri. Jaganath Meher,  
S/o. Shri. Rupchandra Meher,  
Village: Dasrajpur, Post: Panchamahala,  
Tehsil: Ulunda, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised  
User Application** : May 23, 2014
- (D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1968 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. - 217**

Application is made by, **Shri. Loknath Meher**, S/o. Shri. Babaji Meher, Village & Post: Menda, Tehsil: Tarva, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Loknath Meher
- (B) **Address** : Shri. Loknath Meher,  
S/o. Shri. Babaji Meher,  
Village & Post: Menda, Tehsil: Tarva,  
District: Subarnapur, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1969 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Sriram Meher**, S/o. Shri. Narayana Meher, Village & Post: Menda, Tehsil: Tarva, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sriram Meher
- (B) **Address** : Shri. Sriram Meher,  
S/o. Shri. Narayana Meher,  
Village & Post: Menda, Tehsil: Tarva,  
District: Subarnapur, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1970 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Parama Meher**, S/o. Shri. Jadu Meher, Village & Post: Tarva, Tehsil: Tarva, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Parama Meher
- (B) **Address** : Shri. Parama Meher,  
S/o. Shri. Jadu Meher,  
Village & Post: Tarva, Tehsil: Tarva,  
District: Subarnapur, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24 - Textiles and Textiles goods not included in other classes.**

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**G.I. Authorised User Application No. - 1971 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Nirakara Meher**, S/o. Shri. Dinabandhu Meher, Village & Post: Binka, Tehsil: Binka, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Nirakara Meher
- (B) **Address** : Shri. Nirakara Meher,  
S/o. Shri. Dinabandhu Meher,  
Village & Post: Binka, Tehsil: Binka,  
District: Subarnapur, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1972 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Keshaba Meher**, S/o. Shri. Sundarmani Meher, Village & Post: Binka, Tehsil: Binka, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Keshaba Meher
- (B) **Address** : Shri. Keshaba Meher,  
S/o. Shri. Sundarmani Meher,  
Village & Post: Binka, Tehsil: Binka,  
District: Subarnapur, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24 - Textiles and Textiles goods not included in other classes**

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**G.I. Authorised User Application No. - 1973 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Iswar Meher**, S/o. Shri. Parameswar Meher, Village: Gulunda, Post: Bhandar, Via: Binka, Tehsil: Binka, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Iswar Meher
- (B) **Address** : Shri. Iswar Meher,  
S/o. Shri. Parameswar Meher,  
Village: Gulunda, Post: Bhandar,  
Via: Binka, Tehsil: Binka,  
District: Subarnapur, Odisha, India
- (C) **Date of Authorised  
User Application** : May 23, 2014
- (D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1974 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Kalakhanu Meher**, S/o. Shri. Mahadev Meher, Village: Hariharnagar, Post: Digsira, Tehsil: Dunguripali, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Kalakhanu Meher
- (B) **Address** : Shri. Kalakhanu Meher,  
S/o. Shri. Mahadev Meher,  
Village: Hariharnagar, Post: Digsira,  
Tehsil: Dunguripali, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1975 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Hadu Meher**, S/o. Shri. Hrudananda Meher, Village: Naikenpali, Post: Rampur, Tehsil: Dunguripali, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Hadu Meher
- (B) **Address** : Shri. Hadu Meher,  
S/o. Shri. Hrudananda Meher,  
Village: Naikenpali, Post: Rampur,  
Tehsil: Dunguripali, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised  
User Application** : May 23, 2014
- (D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1976 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Pradeep Meher**, S/o. Shri. Girija Meher, Village & Post: Rampur, Tehsil: Dunguripali, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Pradeep Meher
- (B) **Address** : Shri. Pradeep Meher,  
S/o. Shri. Girija Meher,  
Village & Post: Rampur, Tehsil: Dunguripali,  
District: Subarnapur, Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1977 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**


Application is made by, **Shri. Dilip Meher**, S/o. Shri. Sahadev Meher, Village & Post: Rampur, Tehsil: Dunguripali, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Dilip Meher
- (B) **Address** :  
Shri. Dilip Meher,  
S/o. Shri. Sahadev Meher,  
Village & Post: Rampur, Tehsil: Dunguripali,  
District: Subarnapur, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1978 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Ghanashyam Meher**, S/o. Late Shri. Bhagwan Meher, Village & Post: Baidyanath, Tehsil: Sonapur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Ghanashyam Meher
- (B) **Address** : Shri. Ghanashyam Meher,  
S/o. Late Shri. Bhagwan Meher,  
Village & Post: Baidyanath,  
Tehsil: Sonapur, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised  
User Application** : May 23, 2014
- (D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1979 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Devendra Meher**, S/o. Shri. Krushna Chandra Meher, Village: Sagarpali, Post: Mallikmunda, Tehsil: Sonapur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Devendra Meher
- (B) **Address** : Shri. Devendra Meher,  
S/o. Shri. Krushna Chandra Meher,  
Village: Sagarpali, Post: Mallikmunda,  
Tehsil: Sonapur, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised  
User Application** : May 23, 2014
- (D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1980 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Duryodhan Meher**, S/o. Shri. Khageswar Meher, Village: Sagarpali, Post: Mallikmunda, Tehsil: Sonapur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Duryodhan Meher
- (B) **Address** : Shri. Duryodhan Meher,  
S/o. Shri. Khageswar Meher,  
Village: Sagarpali, Post: Mallikmunda,  
Tehsil: Sonapur, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised  
User Application** : May 23, 2014
- (D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1981 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Keshaba Meher**, S/o. Shri. Jogeswar Meher, Village: Sagarpali, Post: Mallikmunda, Tehsil: Sonapur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Keshaba Meher
- (B) **Address** : Shri. Keshaba Meher,  
S/o. Shri. Jogeswar Meher,  
Village: Sagarpali, Post: Mallikmunda,  
Tehsil: Sonapur, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised User Application** : May 23, 2014
- (D) **Registered Geographical Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1982 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Sessa Meher**, S/o. Shri. Maheswar Meher, Village: Baghapali, Post: Khari, Tehsil: Sonapur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sessa Meher
- (B) **Address** : Shri. Sessa Meher,  
S/o. Shri. Maheswar Meher,  
Village: Baghapali, Post: Khari,  
Tehsil: Sonapur, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised  
User Application** : May 23, 2014
- (D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**



- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1983 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**


Application is made by, **Shri. Premananda Meher**, S/o. Shri. Chhala Meher, Village: Baghapali, Post: Khari, Tehsil: Sonapur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Premananda Meher
- (B) **Address** : Shri. Premananda Meher,  
S/o. Shri. Chhala Meher,  
Village: Baghapali, Post: Khari,  
Tehsil: Sonapur, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised  
User Application** : May 23, 2014
- (D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1984 in respect of Bomkai Saree & Fabrics  
Registered GI Application No. – 217**

Application is made by, **Shri. Sambod Meher**, S/o. Shri. Hadu Meher, Village: Sagarpali, Post: Mallikmunda, Tehsil: Sonapur, District: Subarnapur, Odisha, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Bomkai Saree & Fabrics** under Application No - 217 in respect of Textiles and Textiles goods, not included in other classes falling in Class 24 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Shri. Sambod Meher
- (B) **Address** : Shri. Sambod Meher,  
S/o. Shri. Hadu Meher,  
Village: Sagarpali, Post: Mallikmunda,  
Tehsil: Sonapur, District: Subarnapur,  
Odisha, India
- (C) **Date of Authorised  
User Application** : May 23, 2014
- (D) **Registered Geographical  
Indication** : **Bomkai Saree & Fabrics**
- 
- (E) **Registered Proprietor** : Directorate of Textiles & Handloom,  
Government of Orissa
- (F) **Address** : Directorate of Textiles & Handloom,  
Government of Orissa, Satyanagar,  
Bhubaneshwar - 751007, Orissa, India
- (G) **Class** : 24
- (H) **Goods** : **Class 24** - Textiles and Textiles goods not  
included in other classes

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**G.I. Authorised User Application No. - 1985 in respect of Warli Painting  
Registered GI Application No. – 239**

Application is made by, Adivasi Yuva Seva Sangh, AYUSH, Adivasi Yuva Shakti, Kothal Pada, Village: Waghadi, Post: Kasa, Taluka: Dahanu, District: Thane, Maharashtra - 401607, India dated May 23, 2014 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Warli Painting** under Application No - 239 in respect of Greeting Cards, Posters, books, Wall Paper, Stationery & similar Items, Picture Frame, Wooden items, Decorative Items, Hangings, Furniture, Cloths & apparels, Canvass, Banner, Curtain & Covers & Similar Textiles falling in Class 16, 20 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Adivasi Yuva Seva Sangh  
(B) **Address** : Adivasi Yuva Seva Sangh, AYUSH,  
Adivasi Yuva Shakti, Kothal Pada,  
Village: Waghadi, Post: Kasa, Taluka: Dahanu,  
District: Thane, Maharashtra - 401607, India

(C) **Date of Authorised User Application** : May 23, 2014

(D) **Registered Geographical Indication** : **Warli Painting**



(E) **Registered Proprietor** : Adivasi Yuva Seva Sangh  
(F) **Address** : Adivasi Yuva Seva Sangh, AYUSH,  
Adivasi Yuva Shakti, Kothal Pada,  
Village: Waghadi, Post: Kasa, Taluka: Dahanu,  
District: Thane, Maharashtra - 401607, India  
(G) **Class** : 16, 20 & 25  
(H) **Goods** : **Class - 16** – Greeting Cards, Posters, books, Wall Paper, stationary & similar Items.  
**Class - 20** – Picture Frame, Wooden items, Decorative Items, Hangings, Furniture.  
**Class - 25** – Cloths & apparels, Canvass, Banner, Curtain & Covers & Similar Textiles.

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## General Information

### What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

### Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

### What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

### Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

### Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

### Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

### Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

### Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

### **What are the advantages of registering?**

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

### **Who can use the registered Geographical Indication?**

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

### **How long is the registration of Geographical Indication valid? Can it be renewed?**

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indications is not renewed, it is liable to be removed from the register.

### **When a Registered Geographical Indication is said to be infringed?**

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

### **Who can initiate an infringement action?**

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

### **Can a registered Geographical Indication be assigned, transmitted etc?**

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

### **Can a registered Geographical Indication or authorized user be removed from the register?**

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

### **How a Geographical Indication differs from a trade mark?**

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.



## THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

